



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,11th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
4	I.A.(Civil)/1032/2021 B/O in W.P.(CrI.)/2/2021 <b>WITH</b> W.P.(CrI.)/2/2021	MUMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. S KALITA MR. A GANGULY	GA, ASSAM SC, HEALTH
		MUMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"

LEAVE NOTE OF ADVOCATES FOR 11/05/2021

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
7	W.P.(CrI.)/4/2021 B/O	HAFIKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

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